

**Smuggling of artifacts**

\*120. SHRI DILIP KUMAR TIRKEY: Will the Minister of CULTURE be pleased to state:

(a) whether it is a fact that smuggling of objects of great archaeological significance out of the country continues unabated;

(b) whether it is also a fact that many of these illegal traders have their own websites and they also organize open auction of such smuggled artifacts; and

(c) if so, the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) As per information received from enforcing agencies including C.B.I., New Delhi smuggling of antiquities has been curbed down in last three years. However, thefts were registered and investigated.

(b) and (c) As per the information received from CBI a preliminary enquiry with allegation of illegal sale of ancient Jain idol through auction on Internet by *www.saffronart.com* website was done. However, during the enquiry allegation could not be established.

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**WRITTEN ANSWERS TO UNSTARRED QUESTIONS****Dumping of steel in the country**

1022. SHRI N. GOKULAKRISHNAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that Directorate General of Anti-Dumping and Allied Duties (DGAD) *prima facie* found that six countries are dumping steel in the country;

(b) if so, the details of countries that are dumping steel and the quantity of dumping in the last three years, year-wise, country-wise and quantity-wise;

(c) how such dumping impacted the domestic steel industry;

(d) whether DGAD has initiated any investigation in this regard; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (e) Yes, Sir. On the basis of the petition filed by M/s Steel Authority of India Ltd., M/s JSW Steel